

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 213
406/252/ND/2020**

**IN THE MATTER OF:
Zoom Buildmart Pvt. Ltd.**

...APPELLANT

**Section
Under Section 252**

**Order delivered on 17.12.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant :Mr. Ashish Middha, Adv.
For the ROC :M. Yadubhushana Rao, AROC.
For the Income Tax Department :**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that they have no objection to consider the proposal by the Tribunal. None appeared on behalf of the Income Tax Department. Tribunal has directed Mr. Vipul Agarwal, counsel for the Income Tax Department to liaison the High Court Income Tax Cell regarding filing of the reply by 22.12.2020. Post the matter to 22.12.2020.

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**(V.K. Subburaj)
Member (T)**

Sdl-

**(P.S.N. Prasad)
Member (J)**

(Anjula)